

SPECIAL BENCH
COURT - I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/33(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	UCO BANK VS SARWAN KUMAR KEJRIWAL
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr.Rahul Auddy,Adv.] For the UCO Bank
Mr.Aditya Gooptu,Adv.]

Ms. Manju Bhuteria,Adv.] For the Personal Guarantor
Ms.Shreya Choudhury,Adv.]

ORDER

1. Ld. Counsel on both sides present.
2. Post the matter before the Regular Bench on **12/06/2024**.

**D.Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ